

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.03.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.48/2018 in CP(IB)No.306/10/HDB/2017
NAME OF THE COMPANY	NSL Nagapatnam Power & Infratech Limited
NAME OF THE PETITIONER(S)	NSL Nagapatnam Power & Infratech Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
H. Rajesh Kumar	Advocate	9000 29 29 70 rajesh.kumar@nsllaw.com	
S. Niranjan Reddy Sr. Counsel			
NARESH Kumar SANGAM	Advocate Petitioner	9000666072	
Narendar Naik	Advocate	9849387366	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
G. Bhupesh for RP do. R. Raghunandan Rao	Advocate	99666 22805	
K. Venkateswarlu	RP	K. VENKATESWARLU SWARLU@GMAIL.COM	

Part heard Shri S. Niranjan Reddy, Ld. Senior Counsel, Shri H. Rajesh Kumar, Shri Naresh Kumar Sangam and Shri Narendar Naik for the Corporate Debtor and Shri G. Bhupesh, Ld. Counsel for Shri Raghunandan Rao, Ld. Senior Counsel for the RP and Shri K. Venkateswarlu, RP.

The Ld. RP wanted some more time to submit necessary documents and decision taken by him on the next date of hearing. Post the case on 16.03.2018.

Member (Judicial)